## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

26

C.P No. 1225/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE PARTIES:

Kandla Cargo Handlers

V/s.

Regal Shipping & Marine Services Pvt.LTd SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

Shahozad Travi Advocate (if (orporate Debter) 26

ORDER

CP No.1225/ I&BP/NCLT/MB/MAH/2017

None present on the Petitioner side. Corporate Counsel is present.

The matter is coming for the first time for hearing.

List this matter on 8.8.2017 with a direction to the Petitioner to remain present on the next date of hearing, failing which this Petition will be dismissed on the next date of hearing.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PŘÁKASHKUMAR

Member (Judicial)